

**IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA**  
**CAUSE LIST DATED 27-10-2020**  
**MORNING SESSION**

SL No.	CASE NO	STAGE	PLAINITFF/COMPL AINANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	CC 957/2017	EVIDENCE	APP	DMR, VC
2	CC 1349/2017	EVIDENCE	APP	DMR, VC
3	CC 1627/2016	EVIDENCE	APP	DMR, LMN
4	CC 1609/2017	EVIDENCE	APP	HGH
5	CC 1612/2017	EVIDENCE	APP	HGH
6	PCR 70/2018	S/statement	RRK	-
7	PCR 142/2017	S/statement	RRK	-
8	CRL MIS 25/2020	ENQUIRY	NM	ABSENT
9	CRL MIS 154/19	HEARING	KNS	ABSENT
10	CC 464/2006	ARGUMENTS	APP	TNB
11	CRIME 281/2020	HEARING	APP	-
12	CRIME 215/2020	HEARING	APP	-
13	CC 665/2014	ARGUMENTS	APP	NS
14	PCR 397/2016	HEARING	NB	-
15	PCR 196/2015	HEARING	DKL	-

**AFTERNOON SESSION**

1	CRL MIS 274/20	HEARING	GTR	-
2	CRL MIS 275/20	HEARING	SHANTHA	-
3	CRL MIS 276/20	HEARING	RDP	-
4	CRL MIS 277/20	HEARING	RDP	-
5	CRL MIS 278/20	HEARING	KC	-
6	CC 1876/2020	HEARING	APP	-
7	CC 1692/2020	HEARING	APP	-
8	CC 1995/2020	HEARING	APP	-
9	CC 1879/2020	HEARING	APP	-
10	CC 1875/2020	HEARING	APP	-
11	CC 1880/2020	HEARING	APP	-
12	PCR 386/2016	HEARING	SN	-
1	CRL MIS 95/2019	ORDERS	AK	TNB
2	CRL MIS 76/2020	ORDERS	RDP	ABSENT
3	PCR 185/2019	ORDERS	DAS	-

**NOTE: Evidence will be recorded as per the instructions mentioned in the modified SOP dated 18.09.2020**

*23-10-20*  
Prl. Civil Judge & JMFC  
Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 18-09-2020 issued by Hon'ble High court of Karnataka.

**THE COURT OF ADDL. CIVIL JUDGE AND JMFC  
DODDABALLAPURA  
Cause List Dated 27.10.2020**

**MORNING SESSION**

Sl. No.	CASE NO.	STAGE	PLAINTIFF / COMPLAINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	C.C 710/2018	EVIDENCE	PKG	JBD
2	C.C 594/2011	EVIDENCE	DKL	CJR
3	P.C.R 124/2020	SWORN/ST	ASA	-
4	P.C.R 117/2020	SWORN/ST	MM	-
5	P.C.R 125/2020	SWORN/ST	AK	-
6	C.C 339/2015	HEARING	APP	RBG
7	C.C 456/2017	HEARING	AMSP	CVK
8	C.C 703/2017	HEARING	APP	DMR
9	C.C 1011/2014	HEARING	CDN	JBD
10	C.C 964/2017	HEARING	APP	TCP
11	C.C 1260/2017	HEARING	CGR	-
12	C.C 1051/2019	HEARING	NM	SE
13	C.C 59/2017	HEARING	APP	RM
14	C.C 159/2014	HEARING	APP	RM
15	C.C 592/2014	HEARING	APP	KNS
<b><u>AFTERNOON SESSION</u></b>				
1	C.C 119/2012	HEARING	BSM	NR
2	C.C 850/2020	HEARING	JK	-
3	C.C 1391/2016	HEARING	APP	RRK
4	C.C 1819/2017	HEARING	MHM	YSR
5	C.C 1185/2015	HEARING	YSR	RM
6	C.C 379/2016	HEARING	APP	VC
7	C.MIS 210/2015	HEARING	APP	-
8	C.MIS 373/2015	HEARING	APP	-
9	C.MIS 185/2015	HEARING	MBS	KSS
10	C.MIS 52/2016	HEARING	APP	-
11	P.C.R 231/2014	HEARING	AKM	-
12	P.C.R 319/2017	HEARING	KRK	-
13	P.C.R 334/2017	HEARING	DMR	-
14	P.C.R 290/2019	HEARING	DKL	-
15	C.MIS 233/2020	HEARING	SR	-

*(Signature)* 24/10/2020  
Addl. Civil Judge & JMFC  
Doddaballapura.

**NOTE:-** 1. Advocates are requested to strictly follow new SOP dated 18.09.2020 issued by Hon'ble High Court of Karnataka.